

13:15½ hrs.

STATEMENT RE. ESTIMATES
COMMITTEE

ACTION TAKEN ON RECOMMENDATION

Shri A. C. Guha (Barasat): I beg to lay on the Table a statement showing the replies to the recommendation No. 44 of the Hundred and Fifty-eighth Report of the Estimates Committee (Second Lok Sabha) which were not furnished by the Government in time for inclusion in the Fourteenth (Action-taken) Report of the Estimates Committee.

13:15¾ hrs.

COMMITTEE ON PETITIONS

MINUTES

Shri Thirumala Rao (Kakinada): I beg to lay on the Table the Minutes of the sittings (Sixteenth and Seventeenth) of the Committee on Petitions held during the current session.

13:16 hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-NINTH REPORT

Shri Morarka (Jhunjhunu): I beg to present the Thirty-ninth Report of the Public Accounts Committee on the Appropriation Accounts (Civil), 1962-63 and Audit Report (Civil), 1964, relating to the Ministries of Finance, Rehabilitation, Steel and Mines (Departments of Iron and Steel and Mines and Metals) and Works and Housing and general chapters relating to Appropriation Audit and Control over Expenditure, Grants-in-aid etc. and Audit Report (Commercial) 1964 relating to the Ministries of Finance and Works and Housing.

13:16½ hrs.

COMMITTEE ON ABSENCE OF
MEMBERS

THIRTEENTH REPORT

Shri Khadilkar (Khed): I beg to present the Thirteenth Report of the Committee on Absence of Members from the sittings of the House.

13:16¾ hrs.

COMMITTEE ON PETITIONS—contd.

THIRD REPORT

Shri Thirumula Rao (Kakinada): I beg to present the Third Report of the Committee on Petitions.

13:17 hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 3rd May, 1965, will consist of:—

- (1) Consideration and passing of the Finance Bill, 1965.
- (2) Discussion on the Resolution regarding Proclamation in respect of the State of Kerala.
- (3) Consideration and passing of the Kerala State Legislature (Delegation of Powers) Bill, 1965.
- (4) Discussion and voting on the Demands for Grants in respect of the State of Kerala for the year 1965-66.
- (5) Discussion on the Resolution regarding constitution of a Railway Convention Committee.
- (6) Consideration and passing of:

The Seeds Bill, 1964, as passed by Rajya Sabha.